>

Title : Regarding reported loss of files relating to allocation of coal blocks.

MADAM SPEAKER: Sushmaji.

...(*Interruptions*)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, इस सत्र के प्रारम्भ से हमने यह भूमिका ली है कि हम सदन चलाना चाहते हैं और आज पुनः इस सदन में खड़े हो कर मैं अपनी मंशा को दोहराती हूं कि हम सदन चलाना चाहते हैं।...(व्यवधान) लेकिन सदन चलाने देने का अर्थ यह नहीं है कि हम सरकार को मनमानी करने दें और जो मुद्दे उभरें, उन पर मौन साधे रहें।...(व्यवधान) तीन दिन पहले देश में यह मुद्दा उभरा कि कोयला मंत्रालय से फाइलें गायब हो गईं।...(व्यवधान) वह मुद्दा हमने सदन में उठाया।...(व्यवधान) हम क्या मांग रहे हैं? हम महज इतनी मांग कर रहे हैं कि संबंधित मंत्री जो स्वयं प्रधान मंत्री कोयला मंत्रालय के थे,...(व्यवधान) इसलिए इस गंभीर विषय पर प्रधान मंत्री स्वयं सदन में आकर एक वक्तव्य करें।...(व्यवधान) कि ये फाइलें कैसे गायब हुईं और इनको वापस ढुंढ़वाने के लिए वह क्या प्रयास कर रहे हैं?...(व्यवधान) यह मामला आसान नहीं है। सुप्रीम कोर्ट की निगरानी में सीबीआई की जांच हो रही है।...(व्यवधान) सीबीआई कह रही है कि उनको फाइलें नहीं थमाई गईं। वे सुप्रीम कोर्ट में हलफिया बयान देने को तैयार हैं। ...(व्यवधान) मगर सरकार क्यों अड़ी हुई है? अगर सरकार यह खड़े होकर कह दें कि प्रधान मंत्री यहां आकर जवाब देने को तैयार हैं तो हम अभी सदन चला देंगे।...(व्यवधान) इसलिए मैं आपसे अनुरोध करना चाहती हूं। मैं आपका संरक्षण चाहती हूं। आप सरकार से प्रधान मंत्री को यहां बुलाकर वक्तव्य देने के लिए कहें।...(व्यवधान) यह सदन चल जाएगा। हम बिल्कुल भी सदन को रोकना नहीं चाहते।...(व्यवधान) पहले दिन से आप स्वयं साक्षी हैं। लेकिन ऐसा गंभीर विषय आ जाए और प्रधान मंत्री आने को तैयार नहीं हों तो हम क्या करें? इसलिए हम प्रधान मंत्री से जवाब चाहते हैं। आप वह जवाब दिलवाने का आश्वासन दिलवा दीजिए।...(व्यवधान) सदन चल जाएगा।...(व्यवधान)

SHRI GURUDAS DASGUPTA (GHATAL): Madam, I demand that the Prime Minister may kindly be called to this House and explain why these sensitive files have been missing and why it has happened. As these files relate to important political persons, it has only been done deliberately to cover up the whole operation and in order to ensure that the guilty is not punished. This is a serious offence because the Supreme Court is monitoring it. The Prime Minister owes a responsibility of informing the House why this has happened. I demand the presence of the Prime Minister in this House immediately...(*Interruptions*)

DR. M. THAMBIDURAI (KARUR): Madam Speaker, I have given the notice of adjournment motion on the irregularities in the allocation of coal blocks...(*Interruptions*)

MADAM SPEAKER: You may just associate yourself please.

...(*Interruptions*)

DR. M. THAMBIDURAI: Madam, you know very well that the PAC has also identified many irregularities that took place in the allocation of coal blocks. The matter is also before the hon. Supreme Court; the CBI is investigating the matter. But in the Supreme Court, the CBI has said that they could not get the relevant files...(*Interruptions*)

MADAM SPEAKER: All right. Thank you so much.

...(*Interruptions*)

DR. M. THAMBIDURAI : Therefore, what I would like to request to you is that it is high time that the Prime Minister comes to this House and gives an explanation. The Minister has himself accepted that the files are missing...(*Interruptions*)

MADAM SPEAKER: Dr. Thambidurai, you just have to associate yourself with this matter.

DR. M. THAMBIDURAI : Madam, this is very unfortunate. How can the Minister say that the files are missing?...(*Interruptions*) Therefore, I would request that the hon. Prime Minister may come to this House and make a statement...(*Interruptions*)

MADAM SPEAKER: All right. Shri Basudeb Acharia.

SHRI BASU DEB ACHARIA (BANKURA): Madam, the scam related to allotment of coal blocks is the biggest scam ever happened in the country. It is to the extent of Rs. 1,86,000 crore. The matter is very serious...(*Interruptions*)

MADAM SPEAKER: Thank you.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : Madam, the matter is very serious as files relating to allotment of coal blocks are found missing. Now, the Prime Minister owes a responsibility to this House that he should come and tell the House why these files are missing...(*Interruptions*)

MADAM SPEAKER: No, please take your seat. This is not a discussion.

SHRI BASU DEB ACHARIA : I would like to know what steps the Government has taken in this regard...(*Interruptions*)

MADAM SPEAKER: No, Mr. Acharia, please take your seat. Mr. Sharad Yadav, you may speak please. Nothing else will go on record.

*(Interruptions) â€¦ **

श्री शरद यादव (मधेपुरा): अध्यक्ष महोदया, मैं यही कहना चाहता हूं कि यह बहुत गंभीर मामला है। ये फाइलें गायब होने का मतलब कोई जांच नहीं होगी।**...**(व्यवधान) मैं आपके माध्यम से सरकार से कहना चाहता हूं और सुषमा जी ने जो बात कही, इसके बीच में रास्ता कैसे निकलेगा?...(व्यवधान) उस रास्ते के बारे में समझाइए कि यह सवाल पूरे देश को और सदन को कैसे पता चले।**...**(व्यवधान) इसका रास्ता बताने का काम करिए जिससे यह सदन चल सके। यह सदन चलना जरूरी है।**...**(व्यवधान)

अध्यक्ष महोदया : रेवती रमण जी, आप सिर्फ अपने आप को एसोशिएट कर दीजिए।

â€¦(व्यवधान)

श्री रेवती रमण सिंह (इलाहाबाद): अध्यक्ष महोदया, जब से यह सदन शुरु हुआ है, एक दिन भी बैठक नहीं हुई है और रोज यहां पर इधर से और उधर से **.......**(व्यवधान)

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): Madam, I have heard the comments of the various Members and I want to make it clear that the Government has nothing to hide and nothing to conceal. The Coal Minister is ready to make a statement in the House at a time to be fixed by you. Thereafter, a discussion can be held in this House in which the Prime Minister will intervene....(*Interruptions*)

MADAM SPEAKER: Kindly sit down.

Nothing else will go on record.

*(Interruptions) â€¦ **